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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY

STAMP No. 411/1987  
Original Application No. 418/87

Mr. Bibhuti Narayan  
Room No. 7, Building No. 191  
Western Railway Colony  
Khar (East)  
Bombay 51

Applicant

V/s.

1. The Union of India  
through General Manager  
Western Railway  
Churchgate  
Bombay 20
2. Security Commissioner-cum-Commandant  
(Hqrs.); Western Railway,  
Churchgate, Headquarters Office,  
Churchgate, Bombay-20

Respondents

Coram: Hon'ble Vice Chairman B C Gadgil  
Hon'ble Member (A) J G Rajadhyaksha

TRIBUNAL'S ORDER

Dated: 26.6.1987


(PER: B C Gadgil, Vice Chairman)

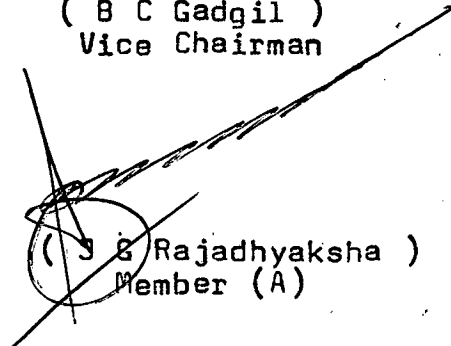
Heard Mr. K.S. Tripathi, Advocate, for the  
applicant.

The applicant is a member of the Railway Protection  
Forces and he has some grievance. The Railway Protection  
Force is an Armed Force of the Union of India and hence the  
application would not be tenable before this Tribunal.

In view of this position Mr. Tripathi states that  
he would like to withdraw the application.

The application is, therefore, disposed of as  
withdrawn.

  
( B C Gadgil )  
Vice Chairman

  
( J G Rajadhyaksha )  
Member (A)